



PARLIAMENT OF INDIA

# RAJYA SABHA



सत्यमेव जयते

**STATISTICAL INFORMATION  
RELATING TO QUESTIONS  
TWO HUNDRED AND TWENTY-THIRD  
SESSION OF THE RAJYA SABHA**

**(1<sup>st</sup> August to 8<sup>th</sup> September, 2011)**

**RAJYA SABHA SECRETARIAT, NEW DELHI  
2011**

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RAJYA SABHA SECRETARIAT, NEW DELHI  
2011

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## PREFACE

This Pamphlet contains statistical information relating to notices of Questions received during the Two Hundred and Twenty-Third Session of the Rajya Sabha and their disposal. There are ten statements containing various kinds of information which have been compiled from statistics relating to Questions dealt with during the Session. Statement-IX gives some figures showing, at a glance, certain important features pertaining to Questions.

NEW DELHI;  
10 November, 2011

*Kartika 19, 1933 (Saka)*

V.K.AGNIHOTRI,  
*Secretary-General.*

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## STATEMENT-I

*Total number of notices of Starred and Unstarred Questions received under each Group*

### GROUP-I

Coal; Consumer Affairs, Food and Public Distribution; Corporate Affairs; Earth Sciences; Information and Broadcasting; Law and Justice; Micro, Small and Medium Enterprises; Mines; Minority Affairs; New and Renewable Energy; Parliamentary Affairs; Power; Science and Technology; Water Resources. 1703

### GROUP-II

Drinking Water and Sanitation; Environment and Forests; Finance; Health and Family Welfare; Heavy Industries and Public Enterprises; Petroleum and Natural Gas; Rural Development. 2917

### GROUP-III

Commerce and Industry; Culture; Defence; Home Affairs; Housing and Urban Poverty Alleviation; Labour and Employment; Textiles; Urban Development 2375

### GROUP-IV

Prime Minister; Atomic Energy; Civil Aviation; Development of North Eastern Region; External Affairs; Overseas Indian Affairs; Panchayati Raj; Personnel, Public Grievances and Pensions; Planning; Road Transport and Highways; Shipping; Social Justice and Empowerment; Space; Steel; Tourism; Tribal Affairs; Women and Child Development; Youth Affairs and 2844

Sports.

**GROUP-V**

Agriculture; Chemicals and Fertilizers; Communications and Information Technology; Food Processing Industries; Human Resource Development; Railways; Statistics and Programme Implementation.

2481

**TOTAL**

**12320**

## STATEMENT-II

*Notices of Starred and Unstarred Questions received for each date after the issue of Bulletin for commencement of the Session*

Sl. No.	Date of Sitting	Notices of Starred Questions Received	Notices of Unstarred Questions Received	Total Notices Received	Notices Received in Hindi
1	2	3	4	5	6
1.	01.08.2011	213	84	297	69
2.	02.08.2011	287	86	373	78
3.	03.08.2011	260	88	348	76
4.	04.08.2011	285	108	393	95
5.	05.08.2011	327	120	447	106
6.	08.08.2011	286	98	384	110
7.	09.08.2011	402	121	523	144
8.	10.08.2011	368	141	509	123
9.	11.08.2011	364	126	490	92
10.	12.08.2011	360	137	497	121
11.	16.08.2011	410	164	574	125
12.	17.08.2011	380	132	512	136
13.	18.08.2011	359	135	494	97
14.	19.08.2011	357	153	510	111



15.	23.08.2011	271	121	392	68
16.	24.08.2011	361	118	479	111
17.	25.08.2011	313	176	489	99
18	26.08.2011	317	184	501	103
19	29.08.2011	404	167	571	133
20	30.08.2011	352	140	492	106
21.	01.09.2011	311	142	453	118
22	02.09.2011	355	171	526	95
23	05.09.2011	302	149	451	86
24	06.09.2011	360	203	563	100
25	07.09.2011	360	167	527	116
26	08.09.2011	347	178	525	103
<b>Total</b>		<b>8711</b>	<b>3609</b>	<b>12320</b>	<b>2721</b>

## STATEMENT-II-A

*Abstract showing disposal of notices of Starred and Unstarred Questions*

Category of Questions	Notices received	Admitted Admitted clubbing	Disallowed by	Lapsed	Returned	Withdrawn	Canceled
Starred	8711	500	-	651	4791	-	-
Unstarred	3609	3875+	459++	266	1778	-	-
<b>TOTAL:</b>	<b>12320</b>	<b>4375</b>	<b>459</b>	<b>917</b>	<b>6569</b>	<b>-</b>	<b>-</b>

+ Includes 2497 notices of Starred Questions admitted as Unstarred Questions.

++ Includes 272 notices of Starred Questions admitted as Unstarred Questions by clubbing.

### STATEMENT-III

Statistical abstract relating to Questions (Starred and Unstarred) showing the number of notices received in respect of each Ministry/Department and their disposal

(The figures shown in bracket indicate the number of Notices of Questions received in Hindi)

Sl. No.	Name of the Ministry/Department	Notices received	<u>Admitted</u>		Admitted by clubbing	Disallowed	Lapsed	Returned to Members	With-drawn	Can-celled	No. of Supple-mentaries asked
			Starred	Unstarred							
1	2	3	4	5	6	7	8	9	10	11	12
1.	Prime Minister	104(15)	-	-	-	9(2)	95(13)	-	-	-	-
2.	Agriculture	536(111)	21(7)	138(33)	21(8)	18(4)	338(59)	-	-	-	24
3.	Atomic Energy	126(39)	7(3)	47(15)	14(9)	4(1)	54(11)	-	-	-	5
4.	Chemicals and Fertilizers	170(40)	6(1)	54(14)	11(5)	3(2)	96(18)	-	-	-	5
5.	Civil Aviation	526(76)	26(3)	141(18)	19(4)	26(10)	314(41)	-	-	-	11
6.	Coal	189(37)	8(2)	68(16)	9(1)	19(2)	85(16)	-	-	-	5
7.	Commerce and Industry	347(45)	15(5)	96(9)	17(7)	26(7)	193(17)	-	-	-	13
8.	Communications and Information Technology	323(53)	8(3)	93(24)	17(5)	9(0)	196(21)	-	-	-	5
9.	Consumer Affairs, Food and Public Distribution	377(104)	22(7)	137(42)	18(8)	50(11)	150(36)	-	-	-	8
10.	Corporate Affairs	61(6)	-	17(2)	2(0)	10(2)	32(2)	-	-	-	-

<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>6</b>	<b>7</b>	<b>8</b>	<b>9</b>	<b>10</b>	<b>11</b>	<b>12</b>
11.	Culture	92(10)	3(0)	32(2)	-	4(1)	53(7)	-	-	-	-
12.	Defence	329(61)	9(1)	110(11)	9(4)	66(15)	135(30)	-	-	-	8
13.	Development of North Eastern Region	29(6)	-	4(1)	-	-	25(5)	-	-	-	5
14.	Drinking Water and Sanitation	72(16)	4(0)	28(9)	3(0)	3(2)	34(5)	-	-	-	-
15.	Earth Sciences	16(2)	1(0)	8(2)	-	2(0)	5(0)	-	-	-	-
16.	Environment and Forests	428(82)	17(3)	145(40)	10(4)	29(8)	227(27)	-	-	-	-
17.	External Affairs	345(90)	15(2)	81(19)	11(2)	29(5)	209(62)	-	-	-	18
18.	Finance	824(146)	25(4)	250(44)	42(14)	70(19)	437(65)	-	-	-	13
19.	Food Processing Industries	56(9)	1(0)	15(2)	1(0)	3(0)	36(7)	-	-	-	-
20.	Health and Family Welfare	820(183)	41(11)	254(49)	31(16)	62(17)	432(90)	-	-	-	10
21.	Heavy Industries and Public Enterprises	47(7)	1(0)	21(2)	1(0)	5(1)	19(4)	-	-	-	-
22.	Home Affairs	895(288)	50(16)	261(59)	35(22)	96(25)	453(166)	-	-	-	16
23.	Housing and Urban Poverty Alleviation	119(18)	4(1)	52(4)	4(0)	4(0)	55(13)	-	-	-	3
24.	Human Resource Development	665(163)	21(4)	231(67)	42(17)	19(4)	352(71)	-	-	-	31
25.	Information and Broadcasting	113(34)	4(3)	50(16)	-	10(3)	49(12)	-	-	-	-
26.	Labour and Employment	278(53)	9(1)	102(10)	10(6)	23(6)	134(30)	-	-	-	10
27.	Law and Justice	168(45)	4(0)	58(14)	3(0)	44(13)	59(18)	-	-	-	-
28.	Micro, Small and Medium Enterprises	56(6)	3(0)	18(1)	-	3(0)	32(5)	-	-	-	-

29.	Mines	73(8)	4(1)	34(0)	1(0)	9(2)	25(5)	-	-	-	1
30.	Minority Affairs	66(14)	5(1)	20(2)	7(1)	15(7)	19(3)	-	-	-	-
31.	New and Renewable Energy	93(12)	7(0)	39(3)	1(0)	11(4)	35(5)	-	-	-	5
32.	Overseas Indian Affairs	23(2)	-	7(2)	-	-	16(0)	-	-	-	-
33.	Panchayati Raj	56(9)	3(0)	14(6)	-	3(1)	36(2)	-	-	-	5
34.	Parliamentary Affairs	7(2)	-	-	-	4(1)	3(1)	-	-	-	-
35.	Personnel, Public Grievances and Pensions	142(36)	5(2)	48(16)	3(3)	11(2)	75(13)	-	-	-	-
36.	Petroleum and Natural Gas	360(86)	11(2)	121(35)	15(11)	28(7)	185(31)	-	-	-	-
37.	Planning	157(44)	8(3)	43(12)	6(5)	8(6)	92(18)				8
38.	Power	263(56)	8(2)	86(19)	12(4)	28(7)	129(24)				
39.	Railways	691(153)	40(9)	234(61)	22(8)	37(6)	358(69)	-	-	-	28
40.	Road Transport and Highways	392(69)	9(2)	129(31)	12(9)	6(2)	236(25)	-	-	-	-
41.	Rural Development	366(101)	21(6)	111(36)	15(7)	44(13)	175(39)	-	-	-	5
42.	Science and Technology	30(6)	1(0)	11(1)	1(0)	-	17(5)	-	-	-	-
43.	Shipping	114(14)	2(0)	28(1)	4(0)	10(3)	70(10)	-	-	-	-
44.	Social Justice and Empowerment	187(66)	5(1)	48(21)	3(2)	10(6)	121(36)	-	-	-	-
45.	Space	37(2)	1(0)	15(1)	1(1)	2(0)	18(0)	-	-	-	-

<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>6</b>	<b>7</b>	<b>8</b>	<b>9</b>	<b>10</b>	<b>11</b>	<b>12</b>
46.	Statistics and Programme Implementation	40(7)	3(1)	10(5)	1(1)	-	26(0)	-	-	-	-
47.	Steel	79(12)	4(1)	19(4)	1(1)	-	55(6)	-	-	-	3
48.	Textiles	113(16)	6(0)	50(6)	8(0)	5(1)	44(9)	-	-	-	-
49.	Tourism	105(12)	4(2)	26(4)	2(0)	4(1)	69(5)	-	-	-	5
50.	Tribal Affairs	101(33)	2(0)	33(13)	3(2)	4(2)	59(16)	-	-	-	-
51.	Urban Development	202(71)	4(2)	72(15)	3(1)	10(2)	113(51)	-	-	-	1
52.	Water Resources	191(66)	13(4)	74(27)	3(2)	13(5)	88(28)	-	-	-	-
53.	Women and Child Development	211(44)	8(0)	60(6)	2(2)	2(0)	139(36)	-	-	-	5
54.	Youth Affairs and Sports	110(35)	1(0)	32(12)	3(2)	7(2)	67(19)	-	-	-	-
<b>TOTAL:</b>		<b>12320(2721)</b>	<b>500(116)</b>	<b>3875(864)</b>	<b>459(194)</b>	<b>917(240)</b>	<b>6569(1307)</b>	-	-	-	<b>256</b>

## STATEMENT-IV

*Statement showing the subjects on which maximum number of Questions were answered*

Sl. No.	Name of Ministry/ Department	Subject	No. of Questions Admitted		No. of Supplementaries asked	
			Starred	Unstarred		
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>6</b>	
1.	Agriculture	Suicide by farmers	1	14	-	
2.	Atomic Energy	Nuclear plants	2	17	-	
3.	Commerce and Industry	Import/export	3	15	3	
4.	Consumer Affairs, Food and Public Distribution	Godowns/storage of foodgrains	4	22	-	
6	5.	Environment and Forests	Inflation/prise rise of food items	2	15	-
		Environmental clearance of projects	4	28	-	
		Environmental pollution	7	32	-	
		Wildlife conservation	3	26	-	
6.	Finance	Black money	4	21	-	
		Inflation/price rise	2	24	-	
		Loans from banks	4	25	3	
		Taxation matters	7	34	5	

<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>	<b>5</b>	<b>6</b>
7.	Health and Family Welfare	AIIMS/AIIMS-like institutions	4	15	-
		Diseases(swine flu/dangue/malaria/cancer/kala-azar)	8	28	-
		National Rural Health Mission	8	21	-
8.	Home Affairs	Bomb blasts	4	24	1
		Naxalism	7	23	5
9.	Human Resource Development	Higher education	1	14	5
		Right to Education	2	17	10
10.	Labour and Employment	Child labour	1	22	-
11	New and Renewable Energy	Solar energy	3	16	-
12.	Petroleum and Natural Gas	Petro prices	5	14	-
		Shortage of LPG	3	18	-
13.	Railways	Rail projects	5	19	5
		Train accidents	5	18	6
14	Road Transport and Highways	National Highways	8	38	-
15	Rural Development	Pradhan Mantri Gram Sadak Yojana	6	18	-
		MGNREGS	6	38	-
16.	Urban Development	JNNURM	3	15	1



## **STATEMENT-V**

*Statements laid on the Table of the Rajya Sabha in reply to  
STARRED QUESTIONS*

Copies of 469 statements (both in English and Hindi), which were laid on the Table of the Rajya Sabha in reply to Starred Questions, were sent to the Rajya Sabha Notice Office and Lobby for being supplied to Members, half an hour before commencement of the Question Hour, in pursuance of the announcement made by the Chairman in the House on the 16<sup>th</sup> July, 1952. In addition to this, a copy each of the statements was also kept at the seats of Members concerned. Spare copies of the statements were placed at the counter in Lobby for use by other Members.

## STATEMENT-VI

*Abstract showing disposal of SHORT NOTICE QUESTIONS*

Dy. No.	Subject	Name of the Member	Ministry	Disposal	No. of supplementaries asked
1	2	3	4	5	6
1.	Reimbursement of treatment expenditure of Ex-NSG Commandos	Shri M. Venkaiah Naidu	Defence	Disallowed	-
2.	Frequent increase in interest rates by RBI	Shri Y. S. Chowdary	Finance	Disallowed	-
3.	Landing of commercial ship at Juhu beach, Mumbai	Shri Prakash Javadekar	Defence	Lapsed	-
4.	Inquiry into drifting of MT Pavit at Mumbai shore	Shri Bharatkumar Raut	Defence	Disallowed	-
5.	Air crashes of fighter jets	Shri Rajiv Pratap Rudy	Defence	Disallowed	-
6.	Sinking of freighter off Mumbai coast	Shri Rajiv Pratap Rudy	Shipping	Lapsed	-
7.	Firing on protesting villagers on Mumbai Pune Expressway	Shri Prakash Javadekar	Home Affairs	Disallowed	-
8.	Crashing of fighter planes	Shri Prakash Javadekar	Defence	Admitted	#
9.	Riots in cities of UK	Shri N. K. Singh	External Affairs	Disallowed	-
10.	Oil spill at Mumbai coast	Shri N. K. Singh	Shipping	Lapsed	-
11.	Complaints against LPG distributors in Uttar Pradesh	Shri Mohammed Adeeb	Petroleum and Natural Gas	Lapsed	-

# Answer laid on the Table of the House.

1	2	3	4	5	6
12.	Outstanding dues to FCI	Shri Prakash Javadekar	Consumer Affairs, Food and Public Distribution	Disallowed	-
13.	Increase in military arsenal of China	Shri H. K. Dua	Defence	Lapsed	-
14.	Increase in military strength along Indo-China Border	Shri N. K. Singh	Defence	Lapsed	-
15.	Rise in facebook crimes	Dr. Janardhan Waghmare	Home Affairs	Lapsed	-
16.	Corporate frauds	Dr. Janardhan Waghmare	Corporate Affairs	Disallowed	-
17.	Vacancies in Central Government Services	Dr. K. V. P. Ramachandra Rao	Personnel, Public Grievances and Pensions	Disallowed	-
18.	Reduction in Water flow in the rivers of Andhra Pradesh	Dr. K. V. P. Ramachandra Rao	Water Resources	Disallowed	-
19.	Misuse of funds meant for BADP	Shri Y. S. Chowdary	Home Affairs	Disallowed	-
20.	Prescribing brands as well as generic names to medicines	Shri Y. S. Chowdary	Health and Family Welfare	Lapsed	-



## STATEMENT-VII

*Statement showing disposal of notices received for raising  
HALF-AN- HOUR DISCUSSION on matters of public importance arising out  
of answers to Questions*

Dy. No.	Subject	Name of the Member	Ministry	Disposal	No. of Members who took part in the discussion
1	2	3	4	5	6
1.	Nurse patient ratio in the country	Shri N. K. Singh	Health and Family Welfare	Withdrawn	-
2.	Dalit families ousted from Banthal village of Gujarat	Shri Ram Vilas Paswan	Home Affairs	Disallowed	-
3.	Diversion of Brahmaputra river by China	Shri Birendra Prasad Baishya	External Affairs	Lapsed	-
4.	Diversion of Brahmaputra river by China	Shri Kumar Deepak Das	External Affairs	Lapsed	-
5.	Diversion of Brahmaputra river by China	Shri Bhagat Singh Koshyari	External Affairs	Lapsed	-
6.	Diversion of Brahmaputra river by China	Shri Ramdas Agarwal	External Affairs	Lapsed	-
7.	Diversion of Brahmaputra river by China	Shri Prakash Javadekar	External Affairs	Lapsed	-
8.	Supreme Court decision on Salwa Judum	Shri Mani Shankar Aiyar	Home Affairs	Lapsed	-
9.	Inclusion of Maharani Avantibai in NCERT curriculum	Shri Ganga Charan	Human Resource Development	Disallowed	-

1	2	3	4	5	6
10.	Reservation for Backward Classes in States	Dr. Ram Prakash	Social Justice and Empowerment	Disallowed	-
11.	Development of higher and technical education in underdeveloped States	Shri Rajiv Pratap Rudy	Human Resource Development	Discussed	6*
12.	Development of higher and technical education in underdeveloped States	Shri Naresh Chandra Agarwal	Human Resource Development	Discussed	
13.	Malnourished children in urban slums	Dr. C. P. Thakur	Women and Child Development	Lapsed	-
14.	Bundelkhand package	Shri Ganga Charan	Planning	Disallowed	-
15.	Bundelkhand package	Shri Kalraj Mishra	Planning	Disallowed	-
16.	Train accidents	Shri Prabhat Jha	Railways	Lapsed	-
17.	Resolving boundary dispute with Bangladesh	Shri Birendra Parasad Baishya	Home Affairs	Disallowed	-
18.	Resolving boundary dispute with Bangladesh	Shri Moinul Hassan	Home Affairs	Disallowed	-
19.	Study teams to assess wheat stock	Shri Naresh Chandra Agrawal	Consumer Affairs, Food and Public Distribution	Disallowed	-
20.	White paper on black money	Shri Ramdas Agarwal	Finance	Lapsed	-
21.	Criteria for opening of new medical colleges	Shri Rajiv Pratap Rudy	Health and Family Welfare	Lapsed	-
22.	Audit of banks	Shri Avinash Rai Khanna	Finance	Lapsed	-

\*Taken up together for discussion on 25.08.2011



### STATEMENT-VIII

*Abstract of Statements made/laid by the Ministers correcting replies already given by them to Questions in the Rajya Sabha*

Sl. No.	Date	Statement made/laid by	No. of Question to which statement was made/laid	Date of answer to the Question	Subject of the Question
1	2	3	4	5	6
1.	18.08.2011	Shri V. Narayanasamy, Minister of State in the Ministry of Personnel, Public Grievances and Pensions	Unstarred Question 585	04.08.2011	S-band Devas deal
2.	25.08.2011	Shri S. M. Krishna, Minister of External Affairs	Supplementary Question to Starred Question 164	11.08.2011	Indians in Pakitani jails
3.	26.08.11	Shri Milind Deora, Minister of State in the Ministry of Communications and Information Technology	Untarred Question 530	25.02.2011	Radiation certificates for cell phone towers



4.	30.08.2011	Shri Pranab Mukherjee, Minister of Finance	Supplementary Question to Starred Question 4	22.02.2011	Measures for curbing inflation
5.	05.09.2011	Dr. Farooq Abdullah, Minister of New and Renewable Energy	Supplementary Question to Starred Question 362	29.08.2011	Solar lanterns in rural areas
6.	08.09.2011	Smt. Krishna Tirath, Minister of State of the Ministry of Women and Child Development	Unstarred Question 1385	11.08.2011	Rape cases in Bhatta Parsaul

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## STATEMENT-IX

*Some interesting features pertaining to Questions asked  
and  
answered in the Rajya Sabha*

1. The number of sittings during which the Question time was allotted..... 26
2. The number of sittings during which the Question Hour was dispensed with..... 1 (on 17.08.2011)
3. The number of sittings which were adjourned without transacting any business..... 1 (on 01.08.2011)
4. The number of sittings during which Question time was allotted but no Questions were orally answered in the House..... 10(on 1<sup>st</sup>, 2<sup>nd</sup>, 8<sup>th</sup>, 9<sup>th</sup>, 16<sup>th</sup>, 17<sup>th</sup>, 23<sup>rd</sup> and 25<sup>th</sup> August, 2011, and 6<sup>th</sup> and 7<sup>th</sup> September, 2011)
5. The number of sittings cancelled..... 1(on 01.09.2011)
  
6. The number of sittings extended without Question Hour 1 (on 27.08.2011)
7. The number of Questions (Starred and Unstarred) received in Hindi..... 2721
8. The number of Members from whom notices were received..... 159
9. The maximum number of times any Member's name appeared in the ballot of Starred Questions ..... 13(Smt. Shobhana Bhartia)
10. The number of Questions answered orally..... 65
11. The number of Questions on which Supplementaries were put..... 63



12.	The number of Supplementary Questions put.....	256
13.	The number of Questions to which written replies were laid on the Table of the Rajya Sabha.....	4310
14.	The maximum number of notices received from any one Member.....	642 (from Shri Mohammad Ali Khan)
15.	The maximum number of Supplementary Questions put by any one Member.....	9 (by Shri Motilal Vora)
16.	The maximum number of Supplementaries asked by any one Member on any one day.....	3 (each by Shri Ravi Shankar Prasad and Shri Ishwarlal Shankarlal Jain on 03.08.2011 and 05.08.2011 respectively)
17.	The days on which there were less than 20 Questions in a Starred list.....	Nil
18.	The minimum number of Unstarred Questions put down in a day's list.....	155
19.	The maximum number of Questions on which Supplementary Questions were asked on any one day.....	7 (on 05.08.2011)
20.	The minimum number of Questions on which Supplementary Questions were asked on any one day.....	1 (on 10.08.2011, 02.09.2011 and 05.09.2011)
21.	The maximum number of notices received on any one day after the issue of Bulletin for commencement of the Session.....	574 (on 16.08.2011)
22.	The maximum number of Questions orally answered on any one subject.....	2 (on Air India)
23.	The maximum number of supplementaries raised on any one Question.....	5
24.	The maximum number of Questions addressed to any one Minister.....	895 ( to Minister of Home Affairs)

25.	The maximum number of admitted Questions addressed to any one Minister.....	311(to Minister of Home Affairs)
26.	The maximum number of Questions orally answered by any one Minister.....	7(each by Ministers of Agriculture, Human Resource Development and Railways)
27.	The maximum number of Supplementary Questions answered by any one Minister .....	31(by Minister of Human Resource Development)
28.	Number of Questions answered by a Minister, other than by the Minister-in-charge.....	4 ( By Shri V. Narayanasamy on behalf of Shri Vyalar Ravi, Minister of Civil Aviation)
29.	Average number of Questions received per sitting.....	473.8
30.	Average number of Questions orally answered per sitting...	2.6
31.	Average number of Question orally answered per sitting (only for those sittings when Question Hour was held).....	4.3
32.	Average number of Supplementary Questions asked per sitting.....	10.2
33.	Average number of Supplementary Questions on each Question answered orally .....	3.9
34.	Average time taken on each Question orally answered.....	13.84 minutes
35.	Total number of Statements in reply to Questions sent to the Rajya Sabha Notice Office and Lobby half an hour before the Question Hour.....	469
36.	The largest number of Statements sent to the Rajya Sabha Notice Office with reference to Questions on any one day.	20 (on 1 <sup>st</sup> , 5 <sup>th</sup> , 8 <sup>th</sup> , 9 <sup>th</sup> , 12 <sup>th</sup> , 26 <sup>th</sup> and 29 <sup>th</sup> August, 2011 and 2 <sup>nd</sup> and 5 <sup>th</sup> September, 2011 )

37.	The biggest statement laid on the Table of the Rajya Sabha with reference to a Question sent to the Notice Office and Lobby.....	65 pages ( for SQ 97 answered on 05.08.2011)
38.	Total number of statements made/laid by Ministers in the House correcting the replies given by them to Questions in the Rajya Sabha.....	6

## STATEMENT-X

Statement showing the Observations/Directions/Rulings made /given for smooth functioning of Question Hour in the Rajya Sabha

Observations/ Directions/ Rulings made/given by			
Sl. No.	Chairman/ Dy.Chairman	Date	Observations/Directions/Rulings made/ given
1	2	3	4
1.	Chariman	03.08.2011	<p>When supplementaries were being put on SQ 42 regarding “illegal mining of gypsum around Uttarlai Airport” which is located in Barmer and the Minister of Defence was replying, Shri Narendra Budania, M.P. wanted to raise s supplementary regarding purchase of land by foreign company along the border in Barmer, the Hon’ble Chairman observed;</p> <p><i>“Supplementary Questions must arise out of the main question and answer given to the main question. It cannot be the subject of an open-ended debate. There are other avenues for such debates.”</i></p>
2.	Chairman	05.08.2011	<p>When Shrimati Vasanthi Stanley raised her second Supplementary Question on SQ 86 regarding ‘Setting up of model schools’, there were frequent interruptions and some Members argued that the matter raised by her was <i>sub judice</i>. The Hon’ble Chairman then gave the following Ruling:</p> <p><i>“The Chair is constrained to give a ruling. If this kind of contention continues in relation to a Supplementary Question, the main question has been answered; the Chair will construe that as a closed matter and go on to the next question”.</i></p> <p>The Hon’ble Chairman then did not allow any further supplementaries on the question including the second supplementary of Shrimati Vasanthi Stanley and called the next question to be answered orally.</p>





1	2	3	4
3.	Chairman	12.08.2011	<p>When supplementaries to SQ 183 regarding 'Development of higher and technical education in underdeveloped States' were being answered by the Minister, there were frequent interruptions as some Members were agitated on the matter of reservations expressed by the Minister over the site suggested by the State Government for the 'Setting up of Central University in Bihar'. At this, the Hon'ble Chairman observed:</p> <p><i>"Hon'ble Members, please take things in proper perspective. This is a Supplementary Question to the main question. If any Member feels aggrieved with the answer, then she or he can raise that subject, that the answer is unsatisfactory or incorrect. And there is a procedure for it. But there is no point taking up the time of other Members by cross-talking and agitation. I mean, we are losing precious time".</i></p> <p>Further, on the subject of not sanctioning any new Central University for Uttar Pradesh, the Members were agitated and there were interruptions. The Hon'ble Chairman then observed:</p> <p><i>"To the best of my recollection, I do not have any notice from any of the Hon'ble Members who have been talking on the subject, relating to this question, that there should be a discussion on this or a related subject. So, I do not understand why there is a sudden eruption. If you feel that a subject should be discussed, please give notice".</i></p> <p>One Member requested that taking cognizance of mood of Members, Half-an-hour discussion on the subject may be allowed.</p> <p>The Hon'ble Chairman stated, <i>"I am willing to give you that. I do not have a problem. But please give notice."</i></p> <p>Subsequently, HAD Notices on the issue were given by Shri Rajiv Pratap Rudy and Shri Naresh Chandra Agrawal which were admitted without calling for facts from the Ministry, in view of the proceedings in the House and the above mentioned observations made by the Hon'ble Chairman. The HAD was later discussed on 25.08.2011.</p>

1	2	3	4
4.	Chairman	26.08.2011	<p>When Hon'ble Chairman called SQ 342 to be orally answered, Shri Satyavrat Chaturvedi requested that this SQ and SQ 348 may be taken up together as they were on exactly the same subject (Viz. 'Demand and supply of fertilizers'). However, Hon'ble Chairman did not accede to the Member's request and observed,</p> <p><i>"We just take them in the same order in which they are listed. This is the result of a ballot. The ballot results would be followed"</i>.</p> <p>After Shri Chaturvedi again requested that similar questions are taken up together, the Hon'ble Chairman observed, <i>"No, it won't be fair"</i>.</p>